

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA NO.417/2007

Thursday this the 28th day of June, 2007.

CORAM:HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE DR. K.B.S.RAJAN, JUDICIAL MEMBER

G.Lakshmanan
Technician Grade-I(Painter),
O/o.Section Engineer(Permanent Way),
Southern Railway, Erode. ... Applicant

By Advocate Mr.T.A.Rajan
V/s.

- 1 Union of India represented by
The General Manager,
Southern Railway,
Chennai-3.
- 2 The Senior Divisional Personnel Officer,
Southern Railway,
Palghat. ... Respondents

By Advocate Mr.Varghese John for
Mr.Thomas Mathew Nellimoottil

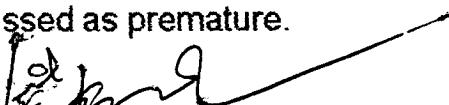
The application having been heard on 28.6.2007 the Tribunal delivered the following on the same day:

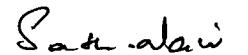
(ORDER)

Hon'ble Mrs.Sathi Nair, Vice Chairman

The applicant has filed this application seeking a direction to the respondents to consider and dispose of the Annexure A4 representation dated 20/3/2006.

We are of the view that the application is premature and hence dismissed as premature.


DR.K.B.S.RAJAN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

abp